

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2015 &
IA NO. 346 OF 2015 & IA NO. 1227 OF 2018**

Dated: 6th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors.

.... Appellant(s)

Vs.

Renew Wind Energy (Rajkot) Pvt. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agrwal
Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s)

:

Mr. Sanjay Sen, Sr. Adv.
Mr. Shri Venkatesh
Mr. Vikas Maini
Mr. Sandeep Rajpurohit for R-1

Ms. Suparna Srivastava for GERC

Mr. Raunak Jain
Mr. Vishvendra Tomar for Intervener

ORDER

We have heard learned counsel for respondent No.1 for some time.

List the matter for further hearing on **07.09.2018**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**